

**Action Taken Report in N.G.T Case No. 187/2020 filed by Democratic  
Traditional Fishers workers Forum (DTFWF) through its General  
Secretary Sri D.Pal.**

**ATR on conclusions of the Committee from point 01 to 05 in the committee report"**

The committee is of the view that Water Resources Department is carrying out sand extractions in River Godavari without scientifically assessing the quantity of silt deposits. Since the quantity of silt deposited and loss in storage capacity is not ascertained by Water Resource Department it cannot be treated as de-siltation and has to be considered as Mining.

1. Water Resources department have permitted three sand reaches namely Venkatanagaram sand reach, Bridge Lanka and Kethavanilanka sand reach which are located near Dowleswaram Barrage. Sand is extracted manually though boats and heavy machinery has not been used.

In this connection it is submitted that, the Water Resource Department has reported that upstream side of Dowleswaram barrage silt has been deposited and the same has to be de-silted through manually by Boatsmen societies as routine River maintenance activity it is being carried at without affecting the River ecology. Further heavy floods have occurred in the River Akhanda Godavari every year and silt and sand have been re-depositing in huge quantity in upstream of Dowleswaram Barrage.

As per the Ministry of Environment, Forest and Climate Change Notification Dated 15.01.2016, S.O.No. 141(E) Appendix which exempt the De-Silting in the River from requirement of prior Environment clearance. Water Resource department shall ensure that sand reaches are operated in compliance of A.P sand mining policy 2019 and sustainable sand mining guidelines issued by MoEF & CC. Further it is submitted that the Water Resource Department has conducted Bathymetric survey to assess the quantity of sand in the Reservoir scientifically and assessed 91,56,621 cbm of sand available for De-Siltation from KM 3.000 to K.M 12.150 in Godavari River on upstream side of Dowleswaram Bridge.

The Government issued G.O Ms.No. 510, Dated 25.10.2021 of Water Resource Department for dredging sand in Godavari River.

Further the Joint Committee has reported that total excavated quantity of Sand from 28.11.2020 to till date of inspection. (10.02.2020) is 17100 Mts from three areas through De-Siltation. As per the upgraded Sand Policy 2019 vide G.O.Ms.No. 25, Dt 16.04.2021 of Inds & Comm Dept M/s J.P Power Ventures has been selected as agency by the Government of A.P to operate the Sand reaches in the State of A.P from 12.05.2021. M/s J.P group can explore and employ Boatsmen Societies to extract sand under De-Siltation after receiving feasibility report from the Water Resources Department. In this regard necessary records have been maintaining by the Agency.

The Committee has not observed any environmental impacts or damage to structures near to the sand reaches in Dowleswaram.

2. The Dy. Director of Mines and Geology, Kakinada and the Asst. Director of Mines and Geology, Rajamahendravaram have inspected the site in Kotipalli, 2Km length Railway bridge from Kotipalli to Mukteswaram on 23.05.2022.

We have observed in the site of the area there is no 700 Mtrs ramp in the River Bed which is obstructing natural flow of River Godavari. Further the contractor has completed the construction of pillars for Railway line from Kotipalli to Mukteswaram in the River Bed and stopped the work. There is no Machinery and Workers. There are no Temporary Shelters to workers in the site. At present there is no construction work of Railway line.

It is submitted that the contractor may start Railway line bridge work in future and machinery and men may be deployed, but the same are Temporary and shall be removed after completion of Railway bridge work. Construction of Railway Bridge Project is a National Project it is benefit to the public for transportation.

Finally it is submitted that pertaining to Kotipalli Bridge and Desiltation in Dowleswaram Barrage there are no violations and the joint committee has not observed any violations.

This is submitted for favour of information.

Yours faithfully,  
*E. Narasimha Reddy*  
Dy. Director of Mines and Geology,  
Kakinada